

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3506
ANSWERED ON:11.08.2015
Diversion of SC Funds
Kachhadia Shri Naranbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether cases of diversion of funds meant for the welfare of Scheduled Castes have been reported in the country;
- (b) if so, the details thereof, State-wise and the reasons therefor; and
- (c) the steps taken by the Government against the erring States?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) to (c) As informed by NITI Aayog, the erstwhile Planning Commission has received a report regarding alleged diversion of Scheduled Castes Sub Plan (SCSP) funds during 2010-11 by Govt. of NCT of Delhi, for Common Wealth Games. The Planning Commission took up the issue with the Government of NCT of Delhi and requested them to bring back the said amount. The Revised guidelines had also been issued by the Planning Commission on 18.06.2014 to all the States/UTs to strictly implement SCSP strategy and extend direct and quantifiable benefits to the Scheduled Castes. The Ministry of Social Justice and Empowerment has requested the GNCT of Delhi to provide the information regarding the diverted amount from the SCSP funds and the amount which has been brought back.